NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

29. CP(IB) 37(MB)/2018

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.02.2021**

NAME OF THE PARTIES: Gandhar Oil Refinery Ltd
V/s
Siddeshwar Industries Private Limited

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Mithila Damle, Ld. Counsel for the Original Operational Creditor present. Mr. Akshay Chheda, Ld. Counsel for the Ex-Director/Suspended Board of Management present. Mr. Girish Kedia, Ld. Counsel for the intervener present.
2. Ld. Counsel mentions that several Misc. Applications have been pending before this Bench i.e. MA 659/2018, MA 542/2018, MA 745/2018, MA 1378/2018 and MA 645/2018. However, they also mention that there are certain clarifications as sought by the Hon'ble High Court of Bombay and the matter is pending.
3. List this matter for hearing on 27.04.2021.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

NP